

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)


Name of Officer (In full) : YOGESH PAREEK
 Date of Birth : 26-08-1974
 Present post held : ADDL. DISTRICT JUDGE {Addl. District & Session Judge, BalodaBazar, Distt.-Raipur(C.G.)}

Immovable Property				
Name of District. Sub-Division. Taluka and Village in which property is situated	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
—	Nil	Nil	—	—
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
(1) Air Conditioner	Own name (Purchased)			27,000/-
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) ---	Own name			Nil
(1) Diamond half .50 Carate	Sapna Pareek (Spouse) Purchased by Spouse Sapna Pareek before marriage ie 17.12.2011			50,000/-
(2) Silver Jewellery Total 900 gms.	Sapna Pareek (Spouse) Gifted to Spouse Sapna Pareek by her parents in marriage			50,000/-
(3) Other gold Jewellery Total 175 gms	Sapna Pareek (Spouse) Gifted to Spouse Sapna Pareek by her parents in marriage Marriage Date 18.02.2012			5,00,000/-

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
—		Nil	
Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
—		Nil	
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits RN 31693972147 Dated 30-03-2011	SBI, Vrindaban (U.P.)	Vrindaban (U.P.)	17,923/-
2) Savings Bank a/c Salary	SBI, Baloda Bazar SBI, Vrindaban (U.P.) OBC, District Court Raipur	Baloda Bazar (C.G.) Vrindaban (U.P.) Raipur (C.G.)	1,004/- 815/- 16,919/-
3) PPF	SBI, Baloda Bazar	Baloda Bazar (C.G.)	20,287/-
4) GPF	-----	-----	Nil
5) NSS	-----	-----	Nil
6) Others	-----	-----	Nil

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

 09/11/2013
Signature & Date